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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the  $26^{th}$  August, 2011 agreed without any amendment to the Transplantation of Human Organs (Amendment) Bill, 2011, passed by Lok Sabha on the  $12^{th}$  August, 2011.

SECRETARY-GENERAL: Madam Speaker. I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26<sup>th</sup> August. 2011 agreed without any amendment to the Transplantation of Human Organs (Amendment) Bill. 2011 which was passed by the Lok Sabha at its sitting held on the 12<sup>th</sup> August. 2011."